

Securities Appellate Tribunal  
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer  
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :29/07/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-----------|----------|-----------------|-------------------|
|--------|-----------|----------|-----------------|-------------------|

**MENTION- COURTCODE-MENTION2907-AT11A.M.**

**3- Pronouncement -CODE-DELIVERYJUDGMENT-11.05AM**

|   |                   |          |   |                            |
|---|-------------------|----------|---|----------------------------|
| 1   | Misc. Application | 222/2022 | BIPIN TARO<br>VAZIRANI-EXEMPTION<br>Vs.<br>SEBI   | Bachubhai Munim and Co.    |
| (Main Matter Number :SEBI Appeal/0000158/2022)        |                   |          |   |                            |
|   | SEBI Appeal       | 158/2022 | BIPIN TARO VAZIRANI<br>Vs.<br>SEBI                | Bachubhai Munim and Co.    |
| Sub Matter : Misc. Application/0000222/2022           |                   |          |   |                            |
| Sub Matter(Disposed) : Misc. Application/0000636/2022 |                   |          |   |                            |
| Sub Matter : Misc. Application/0000575/2022           |                   |          |   |                            |
|   | Misc. Application | 575/2022 | SEBI-DELAY IN REPLY<br>Vs.<br>BIPIN TARO VAZIRANI | K Ashar and Co             |
| (Main Matter Number :SEBI Appeal/0000158/2022)        |                   |          |   |                            |
| 2   | SEBI Appeal       | 323/2021 | MR.N. RAVICHANDRAN<br>Vs.<br>SEBI                 | Mr.P R RAMESH,<br>Advocate |
| Sub Matter(Disposed) : Misc. Application/0000368/2021 |                   |          |   |                            |
| Sub Matter(Disposed) : Misc. Application/0000369/2021 |                   |          |   |                            |
| Sub Matter(Disposed) : Misc. Application/0000370/2021 |                   |          |   |                            |
| Sub Matter : Misc. Application/0000946/2021           |                   |          |   |                            |
|   | SEBI Appeal       | 324/2021 | MR. PRAVEEN MOHNOT<br>Vs.<br>SEBI                 | Mr.P R Ramesh, Advocate    |
| Sub Matter(Disposed) : Misc. Application/0000439/2021 |                   |          |   |                            |
| Sub Matter(Disposed) : Misc. Application/0000440/2021 |                   |          |   |                            |
| Sub Matter(Disposed) : Misc. Application/0000441/2021 |                   |          |   |                            |

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|        | SEBI Appeal            | 325/2021                       | MRS.<br>RAVICHANDRAN<br>Vs.<br>SEBI    | ANITA<br>Mr. P R RAMESH,<br>Advocate              |
|        | Sub Matter(Disposed) : | Misc. Application/0000525/2021 |  |   |
|        | Sub Matter(Disposed) : | Misc. Application/0000527/2021 |  |   |
|        | SEBI Appeal            | 326/2021                       | MRS. PRIYANKA SINGHVI<br>Vs.<br>SEBI   | Mr.P R Ramesh, Advocate                           |
|        | Sub Matter(Disposed) : | Misc. Application/0000542/2021 |  |   |
|        | Sub Matter(Disposed) : | Misc. Application/0000543/2021 |  |   |
|        | Sub Matter(Disposed) : | Misc. Application/0000544/2021 |  |   |
|        | SEBI Appeal            | 414/2021                       | Mr. N. Ravichandran<br>Vs.<br>SEBI     | Mr. P. R. Ramesh,<br>Advocate<br>K. ASHAR AND CO. |
|        | Sub Matter(Disposed) : | Misc. Application/0000685/2021 |  |   |
|        | Sub Matter(Disposed) : | Misc. Application/0000686/2021 |  |   |
|        | Sub Matter(Disposed) : | Misc. Application/0000687/2021 |  |   |
|        | SEBI Appeal            | 415/2021                       | Mrs. Anita Ravichandran<br>Vs.<br>SEBI |   |
|        | Sub Matter(Disposed) : | Misc. Application/0000688/2021 |  |   |
|        | Sub Matter(Disposed) : | Misc. Application/0000689/2021 |  |   |
|        | Sub Matter(Disposed) : | Misc. Application/0000690/2021 |  |   |
|        | SEBI Appeal            | 416/2021                       | Mr. Praveen Mohnot<br>Vs.<br>SEBI      | Mr. P. R. Ramesh,<br>Advocate<br>K. ASHAR AND CO. |
|        | Sub Matter(Disposed) : | Misc. Application/0000724/2021 |  |   |
|        | Sub Matter(Disposed) : | Misc. Application/0000725/2021 |  |   |
|        | Sub Matter(Disposed) : | Misc. Application/0000726/2021 |  |   |
|        | SEBI Appeal            | 417/2021                       | Mrs. Priyanka Singhvi<br>Vs.<br>SEBI   | Mr. P. R. Ramesh,<br>Advocate<br>K. ASHAR AND CO. |
|        | Sub Matter(Disposed) : | Misc. Application/0000727/2021 |  |   |
|        | Sub Matter(Disposed) : | Misc. Application/0000728/2021 |  |   |
|        | Sub Matter(Disposed) : | Misc. Application/0000729/2021 |  |   |

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|  | Misc. Application | 946/2021  | Mr. N. Ravichandran, ANITA<br>RAVICHANDRAN- URGENCY<br>APPLICATION<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000323/2021) | P. RAMESH,ADVOCATE R.                |
| 3  | Misc. Application | 1322/2021 | V B INDUSTRIES LTD AND<br>ORS-DELAY<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000750/2021)                                | Vis Legis Law Practice,<br>Advocates |
|  | SEBI Appeal       | 750/2021  | V B INDUSTRIES LTD AND<br>ORS<br>Vs.<br>SEBI<br>Sub Matter : Misc. Application/0001322/2021   | Vis Legis Law Practice,<br>Advocates |
| 4  | SEBI Appeal       | 425/2021  | ALOK TODI AND OTHERS<br>Vs.<br>SEBI   | Ramesh Chandra Mishra ,<br>PCS       |
| <b><u>908-ADMISSION-COURTCODE-DECCANAO-11.06 AM</u></b>          |                   |           |   |                                      |
| 5  | SEBI Appeal       | 421/2022  | P.K. IYER<br>Vs.<br>SEBI  | Mahima Makhija Associate             |
| <b><u>909-ADMISSION-COURTCODE-REGISTRATIONALPHA-11.07 AM</u></b> |                   |           |   |                                      |
| 6  | Misc. Application | 541/2022  | ALPHA COMMODITY<br>PRIVATE LIMITED-STAY<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000423/2022)                            | ALLIANCE LAW                         |
|  | SEBI Appeal       | 423/2022  | ALPHA COMMODITY<br>PRIVATE LIMITED<br>Vs.<br>SEBI<br>Sub Matter : Misc. Application/0000541/2022                                    | ALLIANCE LAW                         |

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| <b><u>907-MAHEARING-COURTCODE-MARESTORATION-11.10 AM</u></b> |                   |                                |   |  |
| 7  | Misc. Application | 687/2022                       | Man Mohan Singh<br>Dua-RESTORATION<br>Vs.<br>SEBI | Sachin Mittal Advocate   |
| (Main Matter Number :SEBI Appeal/0000097/2022)               |                   |                                |   |  |
| 8  | Misc. Application | 688/2022                       | Ajit Singh Dua-RESTORATION<br>Vs.<br>SEBI         | Sachin Mittal Advocate   |
| (Main Matter Number :SEBI Appeal/0000098/2022)               |                   |                                |   |  |
| <b><u>199-PARTHEARD-PLEDGESHARES-AT11.12AM</u></b>           |                   |                                |   |  |
| 9  | SEBI Appeal       | 35/2020                        | Axis Bank Ltd.<br>Vs.<br>SEBI and Ors.            | Gaurav Joshi,Sr. i/b Dhruv<br>Liladhar and Co.<br>R.Dada - R1,V.Nankani -<br>R2,S.Sundaresan-R3,R5 |
| 10   | SEBI Appeal       | 50/2020                        | ICICI Bank Ltd.<br>Vs.<br>SEBI and others         | Finsec Law Advisors  |
|  | SEBI Appeal       | 112/2020<br>( /0000 )          | Bajaj Finance Ltd.<br>Vs.<br>SEBI                 | Ms. Atika Vaz, Advocate<br><br>Law Point R-1,<br>RASHMIKANT<br>PARTNERS                            |
| Sub Matter :   |                   | Misc. Application/0000113/2020 |   |  |
|  | SEBI Appeal       | 70/2020                        | HDFC Bank Ltd.<br>Vs.<br>SEBI and Others          | Wadia Ghandy and Co<br><br>LAW<br>POINT-R-1Visheshar-4,C<br>AM                                     |
|  | SEBI Appeal       | 75/2020                        | IndusInd Bank Limited<br>Vs.<br>SEBI and Others   | Khaitan and Co.  |

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|        | Misc. Application | 113/2020 | BAJAJ FINANCE LTD.<br>Vs.<br>SEBI | Shardul Mangaldas<br>and Co<br>Advocates |

(Main Matter Number :SEBI Appeal/0000112/2020)

**911-ADMISSION-COURTCODE-NSECOLOCATIONAO-AT 11.30AM**

|    |             |          |                              |  |
|----|-------------|----------|------------------------------|--|
| 11 | SEBI Appeal | 425/2022 | Mr. Ajay Shah<br>Vs.<br>SEBI | Zerick Dastur, Advocates<br>and Solicitors |
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Sub Matter : Misc. Application/0000710/2022  
Sub Matter : Misc. Application/0000712/2022  
Sub Matter : Misc. Application/0000713/2022

|    |             |          |                               |                               |
|----|-------------|----------|-------------------------------|-------------------------------|
| 12 | SEBI Appeal | 426/2022 | Suprabhat Lala<br>Vs.<br>SEBI | JOBY MATHEW AND<br>ASSOCIATES |
|----|-------------|----------|-------------------------------|-------------------------------|

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| 13 | SEBI Appeal | 427/2022 | Infotech Financials Pvt. Ltd. and<br>Ors.<br>Vs.<br>SEBI | Zerick Dastur, Advocates<br>and Solicitors |
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Sub Matter : Misc. Application/0000711/2022  
Sub Matter : Misc. Application/0000714/2022  
Sub Matter : Misc. Application/0000715/2022

|  |                   |          |  |  |
|--|-------------------|----------|--|--|
|  | Misc. Application | 710/2022 | Mr. Ajay Shah-EXEMPTION<br>Vs.<br>SEBI | Zerick Dastur, Advocates<br>and Solicitors |
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(Main Matter Number :SEBI Appeal/0000425/2022)

|  |                   |          |  |  |
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|  | Misc. Application | 711/2022 | Infotech Financials Pvt. Ltd. and<br>Ors.-EXEMPTION<br>Vs.<br>SEBI | Zerick Dastur, Advocates<br>and Solicitors |
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(Main Matter Number :SEBI Appeal/0000427/2022)

|  |                   |          |                                      |  |
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|  | Misc. Application | 712/2022 | Mr. Ajay Shah-URGENCY<br>Vs.<br>SEBI | Zerick Dastur, Advocates<br>and Solicitors |
|--|-------------------|----------|--------------------------------------|--|

(Main Matter Number :SEBI Appeal/0000425/2022)

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|        | Misc. Application | 713/2022 | Mr. Ajay Shah-STAY<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000425/2022)                                    | Zerick Dastur, Advocates<br>and Solicitors |
|        | Misc. Application | 714/2022 | Infotech Financials Pvt. Ltd. and<br>Ors.-URGENCY<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000427/2022)     | Zerick Dastur, Advocates<br>and Solicitors |
|        | Misc. Application | 715/2022 | Infotech Financials Pvt. Ltd. and<br>Ors.-STAY<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000427/2022)        | Zerick Dastur, Advocates<br>and Solicitors |
| 14     | SEBI Appeal       | 445/2022 | NationalStockExchangeofIndiaLt<br>d.-DARKFIBERAOORDER<br>Vs.<br>SEBI<br>Sub Matter : Misc. Application/0000724/2022    | AZB PARTNERS                               |
| 15     | SEBI Appeal       | 446/2022 | NationalStockExchangeofIndiaLt<br>d.-GOVERNANCEAOORDER<br>Vs.<br>SEBI<br>Sub Matter : Misc. Application/0000725/2022   | AZB PARTNERS                               |
|        | Misc. Application | 724/2022 | NSEIL.-DARKFIBERAOORDE<br>R-PRODUCTION OF<br>VOLUMES<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000445/2022)  | AZB AND PARTNERS                           |
|        | Misc. Application | 725/2022 | NSEL.-GOVERNANCEAOORD<br>ER- PRODUCTION OF<br>VOLUMES<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000446/2022) | AZB AND PARTNERS                           |

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| <b><u>143-ADMDISPOSAL- COURTCODE-DARKFIBRE-AT 11.32A.M..</u></b> |  |                                |  |  |
| 16   | SEBI Appeal<br>LEAD MATTER                     | 334/2019                       | National Stock Exchange of India<br>Limited<br>Vs.<br>SEBI | Somasekhar<br>Sundaresan,Adv. i/b AZB<br>and Partners<br>Rafique Dada,Sr. Adv. i/b<br>The Law Point      |
|  | SEBI Appeal                                    | 183/2019                       | GKN Securities and Ors.<br>Vs.<br>SEBI                     | Gaurav Joshi,Sr. Adv. i/b<br>Parinam Law Associates<br>Mustafa Doctor,Sr. Adv. i/b<br>The Law Point      |
|  | Misc. Application                              | 234/2019                       | Ravi Varanasi<br>Vs.<br>SEBI                               | Manilal Kher Ambalal and<br>Co   |
|  | (Main Matter Number :SEBI Appeal/0000324/2019) |                                |  |  |
|  | Misc. Application                              | 235/2019                       | NAGENDRA KUMAR<br>Vs.<br>SEBI                              | Manilal Kher Ambalal and<br>Co   |
|  | (Main Matter Number :SEBI Appeal/0000325/2019) |                                |  |  |
|  | SEBI Appeal                                    | 323/2019                       | Deviprasad Singh<br>Vs.<br>SEBI                            | P.N.Modi,Sr. Adv. i/b.<br>Manilal Kher Ambalal and<br>Co<br>Mustafa Doctor, Sr.Adv. i/b<br>The Law Point |
|  | Sub Matter :                                   | Misc. Application/0000233/2019 |  |  |
|  | SEBI Appeal                                    | 324/2019                       | Mr. Ravi Varanasi<br>Vs.<br>SEBI                           | P.N.Modi,Sr. Adv. i/b.<br>Manilal Kher Ambalal and<br>Co<br>Mustafa Doctor,Sr. Adv. i/b<br>The Law Point |
|  | Sub Matter :                                   | Misc. Application/0000234/2019 |  |  |

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|  | SEBI Appeal       | 325/2019                       | Mr. Nagendra Kumar<br>Vs.<br>SEBI                    | P.N.Modi,Sr. Adv. i/b.<br>Manilal Kher Ambalal and<br>Co<br>Mustafa Doctor,Sr. Adv. i/b<br>The Law Point   |
| Sub Matter :                                   |                   | Misc. Application/0000235/2019 |  |  |
|  | SEBI Appeal       | 326/2019                       | Way2wealth Brokers Private<br>Limited<br>Vs.<br>SEBI | Janak Dwarkadas,Sr.<br>Adv.i/bCyrilAmarchandMa<br>ngaldas<br>Mustafa Doctor,Sr. Adv. i/b<br>The Law Point  |
|  | SEBI Appeal       | 327/2019                       | M. R. Shashibhushan<br>Vs.<br>SEBI                   | JanakDwarkadas,Sr.Adv-i/b<br>-CyrilAmarchandMagaldas<br>Mr. Mustafa Doctor, Senior<br>Advocate- i/b The LP |
|  | SEBI Appeal       | 337/2019                       | Chitra Ramakrishna<br>Vs.<br>SEBI                    | Prashant Pratap,Sr.Adv. i/b<br>S. Priya<br>Mr. Anubhav Ghosh,<br>Advocate-i/b The Law<br>Point             |
|  | Misc. Application | 233/2019                       | DEVIPRASAD SINGH<br>Vs.<br>SEBI                      |  |
| (Main Matter Number :SEBI Appeal/0000323/2019) |                   |                                |  |  |

**147CORPORATEGOVERNANCE-WTMORDER**

|    |                            |          |   |   |
|----|----------------------------|----------|---|---|
| 17 | SEBI Appeal<br>LEAD MATTER | 335/2019 | National Stock Exchange of India<br>Ltd.<br>Vs.<br>SEBI | Mr. Darius Khabata, Sr.<br>Advocate-i/bAZBAndPartne<br>rs<br>Mr. Rafique Dada, Sr.<br>Advocate-i/b The Law<br>Point |
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|        | SEBI Appeal | 328/2019 | Suprebhat Lala<br>Vs.<br>SEBI                           | Mr.JanakDwarkadas,Sr.Adv-ib-JobyMathew Associates<br>Mr. Anubhav Ghosh, Advocate-i/b the Law Point |
|        | SEBI Appeal | 329/2019 | Infotech Financials Pvt. Ltd. and Others<br>Vs.<br>SEBI | Mr.JanakDwarkadas,Sr.Adv-i/b-ZerickDastoor<br>Mr. Anubhav Ghosh, Advocate-i/b the Law Point        |
|        | SEBI Appeal | 330/2019 | Ajay Shah<br>Vs.<br>SEBI                                | Mr Shyam Mehta, Sr. Advocate-i/b-Zerick Dastoor<br>Mr. Anubhav Ghosh, Advocate-i/b the Law Point   |
|        | SEBI Appeal | 332/2019 | Ravi Narain<br>Vs.<br>SEBI                              | Mr. P. N.Modi, Sr. Advocate-i/b-MK Shri RafiqueDada,Sr.Adv.-i/b-TheLawPoint                        |
|        | SEBI Appeal | 338/2019 | Chitra Ramakrishna<br>Vs.<br>SEBI                       | Piyash Raheja, Advocate-i/b- S. Priya, Advocate<br>Mr. Anubhav Ghosh, Advocate-i/b the Law Point   |

**914-SECONDARYSERVER-AOORDER-CODE-DARKFIBER-AT11.32**

|    |             |          |   |   |
|----|-------------|----------|---|---|
| 18 | SEBI Appeal | 166/2021 | National Stock Exchange of India Limited<br>Vs.<br>SEBI | Mr. Darius Khambata, Senior Advocate<br>Mr. Rafique Dada, Senior Advocate |
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Sub Matter : Misc. Application/0000178/2021

|  |             |          |                            |   |
|--|-------------|----------|----------------------------|---|
|  | SEBI Appeal | 167/2021 | Ravi Narain<br>Vs.<br>SEBI | Mr. P.N. Modi, Senior Advocate<br>Mr. Rafique Dada, Senior Advocate |
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|  | SEBI Appeal       | 168/2021 | Ms. Chitra Ramakrishna<br>Vs.<br>SEBI                      | Mr. Piyush Raheja,<br>Advocate<br>Mr. Rafique Dada, Senior<br>Advocate       |
|  | SEBI Appeal       | 369/2021 | OPG Securities Pvt. Ltd. and Ors.<br>Vs.<br>SEBI           | Mr. Ravichandra Hegde,<br>Advocate<br>Mr. Mustafa Doctor, Senior<br>Advocate |
| <b><u>617SECONDARYSERVER-AO29.01.21-CODE-DARKFIBRE-11.32</u></b> |                   |          |  |  |
| 19   | SEBI Appeal       | 747/2021 | MASTER CAPITAL SERVICES<br>LIMITED<br>Vs.<br>SEBI          | Mr. Sachin Mittal Advocate   |
| <b><u>251-ADMDISPOSAL-COURTCODE-GDRHIRAN-AT11.34 AM</u></b>      |                   |          |  |  |
| 20   | SEBI Appeal       | 329/2020 | Kantilal Hiran<br>Vs.<br>SEBI                              | Mr. Nirman Sharma,<br>Advocate<br>Mr. Shyam Mehta, Senior<br>Advocate        |
| <b><u>206-DISPOSAL-COURTCODE-FUNDDIVERSION-AT-11.36 AM</u></b>   |                   |          |  |  |
| 21   | SEBI Appeal       | 339/2020 | Shivris Resources Pvt. Ltd.<br>Vs.<br>SEBI AND Abg Shiyard | Mr. Kunal Katariya,<br>Advocate<br>Mr. Abhiraj Arora,<br>Advocate            |
| <b><u>381-ADMDISPOSAL-COURTCODE-WTMDISGORGMENT-AT11.38AM</u></b> |                   |          |  |  |
| 22   | SEBI Appeal       | 368/2021 | AKG SECURITIES AND<br>CONSULTANCY LIMITED<br>Vs.<br>SEBI   | Prakash Shah and<br>Associates   |
|  | SEBI Appeal       | 371/2021 | Vihit Investment<br>Vs.<br>SEBI                            | Ketan Rupani and Co.<br><br>Vidhii Partners                                  |
|  | Misc. Application | 778/2021 | MOHD. FAISAL<br>Vs.<br>SEBI                                | Shah and Ramaiya   |

(Main Matter Number :SEBI Appeal/0000497/2021)

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|              | SEBI Appeal | 497/2021                       | MOHD. FAISAL<br>Vs.<br>SEBI | Shah and Ramaiya  |
| Sub Matter : |             | Misc. Application/0000778/2021 |                             |                   |

**239-DISPOSAL-COURTCOD-PREFERENTIALISSUE-AT11.40 AM**

|              |             |                                |                                      |  |
|--------------|-------------|--------------------------------|--------------------------------------|--|
| 23           | SEBI Appeal | 578/2020                       | G.R.K. Reddy and Ors.<br>Vs.<br>SEBI | PARINAM LAW ASSOCIATES<br>Mr. Shiraz Rustomjee,<br>Senior Advocate |
|              | SEBI Appeal | 584/2020                       | G.R.K. Reddy and Ors.<br>Vs.<br>SEBI | PARINAM LAW ASSOCIATES<br>Mr. Shiraz Rustomjee,<br>Senior Advocate |
| Sub Matter : |             | Misc. Application/0000149/2021 |                                      |  |

|  |                   |          |  |                        |
|--|-------------------|----------|--|------------------------|
|  | Misc. Application | 149/2021 | G. R. K. REDDY AND OTHERS<br>Vs.<br>SEBI | PARINAM LAW ASSOCIATES |
| (Main Matter Number :SEBI Appeal/0000584/2020) |                   |          |  |                        |

**329-DISPOSAL-CODE-PREFERENTIALALLOTMENT-AT-11.42AM**

|    |             |          |                                  |                              |
|----|-------------|----------|----------------------------------|------------------------------|
| 24 | SEBI Appeal | 446/2021 | INDIA FINSEC LTD.<br>Vs.<br>SEBI | Corporate Law Chambers India |
|----|-------------|----------|----------------------------------|------------------------------|

**427-ADMDISP-COURTCODE-INFLATEDPRICE-AT11.44A.M**

|  |                   |          |                           |                             |
|--|-------------------|----------|---------------------------|-----------------------------|
| 25   | Misc. Application | 880/2021 | ANOOP JAIN<br>Vs.<br>SEBI | Prakash Shah and Associates |
| (Main Matter Number :SEBI Appeal/0000513/2021) |                   |          |                           |                             |
|  | Misc. Application | 881/2021 | ANOOP JAIN<br>Vs.<br>SEBI | Prakash Shah and Associates |
| (Main Matter Number :SEBI Appeal/0000513/2021) |                   |          |                           |                             |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :29/07/2022

| Sr No. | Case Type         | Case No. | Name of Parties   | Name of Advocates            |
|--------|-------------------|----------|---|------------------------------|
|        | Misc. Application | 882/2021 | ANOOP JAIN HUF<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000514/2021)   | Prakash Shah and Associates  |
|        | Misc. Application | 883/2021 | ANOOP JAIN HUF<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000514/2021)   | Prakash Shah and Associates  |
|        | Misc. Application | 884/2021 | RITU JAIN<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000515/2021)  | Prakash Shah and Associates  |
|        | Misc. Application | 885/2021 | RITU JAIN<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000515/2021)  | Prakash Shah and Associates  |
|        | SEBI Appeal       | 513/2021 | ANOOP JAIN<br>Vs.<br>SEBI<br>Sub Matter : Misc. Application/0000880/2021<br>Sub Matter : Misc. Application/0000881/2021     | Prakash Shah and Associates  |
|        | SEBI Appeal       | 514/2021 | ANOOP JAIN HUF<br>Vs.<br>SEBI<br>Sub Matter : Misc. Application/0000882/2021<br>Sub Matter : Misc. Application/0000883/2021 | Prakash Shah and Associates  |
|        | SEBI Appeal       | 515/2021 | RITU JAIN<br>Vs.<br>SEBI<br>Sub Matter : Misc. Application/0000884/2021<br>Sub Matter : Misc. Application/0000885/2021      | Prakash Shah and Associates  |
|        | SEBI Appeal       | 556/2021 | Ms. Ammaji Anumolu and Anr.<br>Vs.<br>SEBI<br>Sub Matter : Misc. Application/0000949/2021                                   | Ms. Aayushi Sharma, Advocate |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem  
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :29/07/2022

| Sr No. | Case Type         | Case No. | Name of Parties  | Name of Advocates               |
|--------|-------------------|----------|--|---------------------------------|
| 25     | Misc. Application | 949/2021 | Ms. Ammaji Anumolu and Anr.-<br>Urgency Application<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000556/2021) | Ms. Aayushi Sharma,<br>Advocate |

**543-DISPOSAL-COURTCODE-DEEMEDPUBLICISSUE-11.46AM**

|    |                   |          |   |                        |
|----|-------------------|----------|---|------------------------|
| 26 | Misc. Application | 841/2021 | Aakruti Nirmiti Ltd and<br>Ors-Delay<br>Vs.<br>SEBI<br>(Main Matter Number :SEBI Appeal/0000608/2021)         | S .K.JAIN and CO.      |
|    | SEBI Appeal       | 608/2021 | Aakruti Nirmiti Ltd and Ors<br>Vs.<br>SEBI<br>Sub Matter : Misc. Application/0000841/2021                     | S .K.JAIN and CO.      |
|    | SEBI Appeal       | 693/2021 | Mr. Vinesh S. Patel HUF and<br>Others<br>Vs.<br>SEBI<br>Sub Matter(Disposed) : Misc. Application/0001183/2021 | Dr. S. K. JAIN, P.C.S. |
|    | SEBI Appeal       | 684/2021 | Vinesh S. Patel and Anr.<br>Vs.<br>SEBI   | Dr. S.K.Jain, PCS      |

**772-DISPOSAL-COURTCODE-TATALODR-AT11.48 AM**

|    |                   |          |   |   |
|----|-------------------|----------|---|---|
| 27 | SEBI Appeal       | 180/2022 | TATA STEEL LIMITED<br>Vs.<br>SEBI<br>Sub Matter(Disposed) : Misc. Application/0000292/2022<br>Sub Matter : Misc. Application/0000642/2022 | Nikita Bangera Senior<br>Associate                    |
|    | Misc. Application | 642/2022 | SEBI-DELAY IN REPLY<br>Vs.<br>Tata Steel Ltd.<br>(Main Matter Number :SEBI Appeal/0000180/2022)   | Vidhii Partners<br>Nikita Bangera Senior<br>Associate |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem  
CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :29/07/2022

| Sr No.  | Case Type         | Case No. | Name of Parties                                    | Name of Advocates                       |
|---|-------------------|----------|--|---|
| <b><u>781-DISPOSAL-COURTCODE-AMRAPALIINSPECTION-11.50AM</u></b> |                   |          |  |   |
| 28  | SEBI Appeal       | 186/2022 | SANJEEVA KUMAR SINHA<br>Vs.<br>SEBI                | Joby Mathew and Associates Advocates    |
| Sub Matter(Disposed) : Misc. Application/0000306/2022           |                   |          |  |   |
| Sub Matter(Disposed) : Misc. Application/0000307/2022           |                   |          |  |   |
| Sub Matter : Misc. Application/0000717/2022                     |                   |          |  |   |
|   | Misc. Application | 717/2022 | SEBI-DELAY IN REPLY<br>Vs.<br>SANJEEV KUMAR SINHA  | VIDHI PARTNERS                          |
| (Main Matter Number :SEBI Appeal/0000186/2022)                  |                   |          |  |   |
| <b><u>834-DISPOSAL-COURTCODE-JALANSCRA-AT11.52A.M.</u></b>      |                   |          |  |   |
| 29  | SEBI Appeal       | 286/2022 | AASHRIT CAPITAL LIMITED<br>AND ORS.<br>Vs.<br>SEBI | Prakash Shah and Associates             |
| Sub Matter(Disposed) : Misc. Application/0000515/2022           |                   |          |  |   |
| Sub Matter(Disposed) : Misc. Application/0000516/2022           |                   |          |  |   |
|   | SEBI Appeal       | 287/2022 | MS. ROLI GUPTA AND ANR.<br>Vs.<br>SEBI             | Prakash Shah and Associates             |
| Sub Matter(Disposed) : Misc. Application/0000519/2022           |                   |          |  |   |
| Sub Matter(Disposed) : Misc. Application/0000520/2022           |                   |          |  |   |
| 94  | SEBI Appeal       | 369/2022 | MR. SATISH KUMAR GUPTA<br>Vs.<br>SEBI              | Zerick Dastur, Advocates and Solicitors |
| Sub Matter(Disposed) : Misc. Application/0000634/2022           |                   |          |  |   |
| Sub Matter(Disposed) : Misc. Application/0000635/2022           |                   |          |  |   |

